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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/590/IB/2017
NAME OF THE PETITIONER(S) : EOC POLYMERS INDIA PVT LTD
NAME OF THE RESPONDENT(S) : D.C. MILLS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	V. PRASHANTH KIRAN	Counsel for operational creditor	V. Prashanth
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ORDER

Counsel for applicant present and filed a memo. He is directed to send a copy of the memo to the other side and file proof of the same by the next date of hearing.

Put up on 05.02.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc